Title: Statement showing reasons for immediate legislation by the Companies (Amendment) Ordinance, 1998 - Laid.

14.25 hrs.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Companies (Amendment) Ordinance, 1998.

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(Placed in Library see No. LT. 2142/98)